

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.06.2016

ORDER NO. 64 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 38 of 2016 for CESTAT Mumbai** to the extent indicated below:-

On 13.06.2016 at 10:30 AM Hon'ble Shri M.V. Ravindran, Member (Judicial), Hon'ble Shri Raju, Member (Technical) and Hon'ble Sh. C.J. Mathew, Member (Technical) will hear the following Larger Bench Matter :

1. Appeal No. E/1813/10- Mum & Ors.

On 13.06.2016 at 10:30 AM Hon'ble Shri Ramesh Nair, Member (Judicial) will hear Single Member matters as notified.

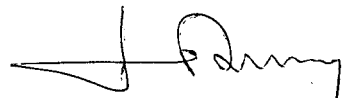
On 20.06.2016 at 10:30 AM Hon'ble Shri M.V. Ravindran, Member (Judicial), Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. C.J. Mathew, Member (Technical) will hear the following Larger Bench matters :

1. Appeal No. C/688/08, C/4855/2010, C/126/2010 & C/372-378/2012

On 20.06.2016 at 10:30 AM Hon'ble Shri Devender Singh, Member (Technical) will hear Single Member matters as notified.

During the above period in the event of above Larger Bench matters being adjourned or otherwise, the original Division Bench as per roster will resume.

By Order



(A.Mohan Kumar)
Registrar

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Deputy Registrar